

MUMBAI BENCH COURT II

Item No. 3

Interlocutory Application(IBC)(Liq.)/16/2025

C.P. (IB)/33(MB)2023

CORAM

SHRI SANJIV DUTT SHRI ASHISH KALIA

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED 04.04.2025

NAME OF THE PARTIES: Neehal Mahamulal Pathan Rp of

Taurian Engineering Private Limited

IN THE MATTER OF

Gatik Conglomerate Private

Limited

Vs.

Taurian Engineering Private

Limited

Appearance:

For Petitioner : Adv. Yahya Batatawala

For Respondent : None

Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 7

ORDER

1. This application is filed by the Resolution Professional (RP) seeking liquidation of the Corporate Debtor. It is stated that the Applicant convened the 6th CoC Meeting on 24.02.2025 whereby the CoC decided to take the Corporate Debtor into Liquidation under Section 33 of IBC, 2016 with 100% majority and approved the appointment of **Mr. Rakesh Chaturvedi** an Insolvency Professional having IBBI **Registration No. IBBI/IPA-001/IP-P00242/2017-18/10471** as Liquidator of the Corporate Debtor.

Since the appointment has been duly approved by the Committee of Creditors (CoC), this Tribunal concurs with the recommendation and hereby appoints **Mr. Rakesh Chaudhary** as the Liquidator, on the terms and conditions as



proposed by the CoC. With these observations, IA No (Liq)/16/2025 is allowed and disposed of accordingly.

Registry is directed to communicate this Order to the Registrar of 2. Companies, Mumbai, and to the Insolvency and Bankruptcy Board of India; and copy of this order be sent to the FC, the CD and the Liquidator for taking necessary steps.

Sd/-**SANJIV DUTT MEMBER (TECHNICAL)**

//Supriya//

Sd/-**ASHISH KALIA** MEMBER (JUDICIAL)